

relaxations on Foreign Travel with regard to 'P' form?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): No such proposal is at present under consideration of the Government.

Loan sanctioned to Sobhana Textiles by Indian Overseas Bank, Bombay

2347. DR. BALDEV PRAKASH: Will the Minister of FINANCE be pleased to state:

(a) whether the Indian Overseas Bank, Tilang Road Branch, Matunga, Bombay sanctioned loan to Sobhana Textiles in the year 1973 and if so, the amount of loan;

(b) the interest paid by the firm to the bank; and

(c) arrears, if any of the interests not paid to the bank and the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The following credit facilities were made available to Sobhana Textiles by Indian Overseas Bank, Tilang Road, Matunga, Bombay in the year 1973;

- (i) Inland documentary demand bills purchase—Rs. 11.50 lakhs
- (ii) Inland Documentary usance bill purchase—Rs. 2.50 lakhs.
- (iii) Key cash credit—Rs. 20.0 lakhs.
- (c) Temporary Overdraft Rs. 0.50 lakhs.
- (v) Key loan—Rs. 0.75 lakhs.

The Bank has reported that the present outstanding excluding interest due is Rs. 3.32 lakhs.

(b) Interest paid by the firm to the Bank upto 30-6-1974 is Rs. 2.55 lakhs.

(c) The firm has not paid to the Bank arrears of interest upto 31-10-1977 amounting to Rs. 2.36 lakhs. The firm is reported to be out of business on account of financial difficulties resulting from mismanagement. The Bank has reported that it is taking steps to file a suit for recovery of its dues.

Setting up of Committee to probe into the loans given by Central Bank to Kohinoor Mills

2348. SHRI SURENDRA BIKRAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government have set up any Committee to probe the loans given by the Central Bank to Kohinoor Mills during emergency; and

(b) if so, the composition of the Committee and terms of reference?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Government have appointed a One-man Committee headed by Shri D. N. Ghosh, Director, Office of the Comptroller and Auditor General of India, New Delhi to enquire into the credit facilities given by the Central Bank of India to Kohinoor Mills Co. Ltd. A copy of the Resolution dated August 30, 1977 published in the Gazette of India Extraordinary announcing the appointment of the Committee and laying down its terms of reference is laid on the Table of the House. [Placed in Library. See No. LT-1245/77].

Officials of Indian Revenue Services

2349. SHRI SHYAM SUNDER GUPTA: Will the Minister of FINANCE be pleased to state:

(a) the names and designations of officials of the Indian Revenue Services who are at present on deputation